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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW DELHI

O.A./T.A. No. 269 1986.

S. K. Biswas

Applicant(s)

Versus

Lt. Governor

Respondent(s)

Sr. No.	Date	Orders
	16.5.86	<p>Shri Arvind Gupta for the Petitioner.</p> <p>For the reasons stated in our order pronounced today in T-882/85 and T-725/85, this Tribunal <sup>has</sup> no jurisdiction to entertain the grievances of the employees of Delhi Agricultural Produce Marketing Committee. This petition shall, therefore, be returned to the petitioner for presentation to proper court.</p> <p><i>Arvind</i></p> <p>(K. Madhava Reddy) Chairman 16-5-86</p> <p><i>Arvind</i></p> <p>(Kaushal Kumar) Member 16-5-86</p>